# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

#### **LOK SABHA**

#### UNSTARRED QUESTION NO. 1121TO BE ANSWERED ON: 25.07.2025

#### **SUPPLY OF FERTILIZERS**

#### 1121: SHRI KULDEEP INDORA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has taken note of recent reports indicating that there is a severe shortage in the supply of fertilizers in many States;
- (b) if so, the measures being taken/proposed to be taken by the Government to ensure that fertilizers are easily available to farmers and they do not have to pay exorbitant prices in the black market; and
- (c) whether any better fertilizers other then Nano fertilizers are being provided to farmers, if so, the details thereof?

#### **ANSWER**

#### THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

#### (SMT. ANUPRIYA PATEL)

(a) The availability of fertilizers i.e. Urea, DAP, MOP and NPKS has remained adequate in the country during the ongoing Kharif 2025 season as shown in the table below:

POSTIION OF FERTILIZERS IN INDIA (as on 22.07.2024)								
PRODUCT GROUP	PRO-RATA REQUIREMENT	AVAILABILITY	CLOSING STOCK					
UREA	108.30	152.38	45.30					
DAP	35.87	36.70	13.18					
MOP	6.57	12.93	6.69					
NPKS	44.14	81.90	36.82					

- (b) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:
- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizersviz. Urea, DAP, MOP and NPKS.

- ii. On the basis of requirement projected, Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.`
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

Besides, State Governments regularly performs enforcement activities to curb black marketing, hoarding, sub standard and diversion of fertilizers so that farmers do not have to pay exorbitant prices. The Action Taken Report from April 2025 to July 2025 is placed at Annexure.

(c) In Fertilizer Control Order, 1985 other than conventional fertilizers namely Urea, DAP, MOP, Complex fertilizer NP, NPK, phosphatic fertilizer such as SSP, TSP, water soluble complex fertilizer, micro-nutrient fertilizer, beneficial element fertilizer, organic fertilizer, Sulphur based fertilizer, bio-fertilizer have been specified after evaluating their agronomic efficiency.

Further, Market Development Assistance (MDA) @ Rs. 1500/MT is given to CBG units to promote Soil Carbon enhancers viz., Fermented Organic Manure (FOM)/Liquified FOM and organic fertilizers viz., Phosphate Rich Organic manure (PROM) produced at CBG plants under GOBARdhan initiative.

These initiatives of the Government are expected to address the imbalanced use of chemical fertilizers thereby reducing overuse of chemical fertilizers. Year-wise sales of FOM/LFOM/PROM as on 21.07.2025 is as under:

	FOM	LFOM	PROM	TOTAL
Sales during	27,899.62	28,159.00	0.00	56,058.62
FY 2023-24				
Sales during	1,06,620.15	2,28,181.00	1,490.16	3,36,291.30
FY 2024-25				
Sales during	1,06,916.92	2,21,169.00	1,133.84	3,29,219.76
FY 2025-26				
(upto 21-07-				
2025)				
TOTAL	2,41,436.69	4,77,509.00	2,624.00	7,21,569.68

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## Annexure

# Annexure referred to in reply to (b) of Lok Sabha Unstarred Question No 1121 for answering on 25.07.2025

## Action taken report from April 25 to July 25 (ason18.07.2025)

		Black Marketing			Hoarding		Sub Standard Quality		Diversion				
	No.of Inspections /raids	Show Cause Notice issued	No. of licenses Cancelled /suspended		Show Cause Notice ssued	No. of licenses Cancelled /suspended	FIR registered	Show Cause Notice issued	No. of licenses Cancelled /suspended	FIR registered	Show Cause Notice issued	No. of licenses Cancelled /suspended	FIR registered
All India	111983	2207	1674	90	272	48	4	1034	57	7	922	237	24